

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

Appeal No.63/252/ND/2018

In the matter of  
Ozone Bio-Tech. (P) Ltd

....PETITIONER

SECTION :  
Under Section 252

Order delivered on 23.1.2018

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :  
For the Intervener :

ORDER

None appears for the petitioner. Let the matter be posted on 06.2.2018, for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 06.2.2018.

Surjit  
23.1.2018

-Sd-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)